IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDER ABAD BENCH AT HYDER ABAD

ORIGINAL APPLICATION NO.1193/97

DATE OF ORDER : 28-01-1998.

Between :-

K.Maddilate

... Applicant

And ^

- The Chief Executive, Nuclear Fuel Complex, Department of Atomic Energy, Post ECIL, Hyderabad-500 762.
- The Chief Administrative Officer, Nuclear Fuel Complex, Dept. of Atomic Energy, ECIL P.O., Hyderabad-500 762.
- 3. The Asst. Personnel Officer, Nuclear Fuel Complex, Department of Atomic Energy, Post ECIL, Hyderabad-500 762.
- The Employment Exchange Officer, Ranga Reddy District, Srinagar Colony, Hyderabad.

... Respondents

Counsel for the Applicant : SMRAN.Shoba

Counsel for the Respondents: Shri V.Rajeshwar Rao, SC for RR 1 to 3
Shri P.Naveen Rao for R-4.

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.S.Jai Parameshwar, Member (J)).

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(Order per Hon'ble Shri B.S.Jai Parameshwar, Member (J)).

None for the applicant. Sri V.Rajeshwar Rao, standing counsel for the respondents.

- The applicant has not come up within the zone of consideration in that interview. Hence the OA is dismissed as per the interim order dt.11-9-97. No costs.

(B.S.JAI PARAMESHWAR)
Member (J)

2-8.1,98

(R.RANGARAJAN) Member (A)

Dated: 28th January, 1998. Dictated in Open Court.

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DA.1193/97

Copy to:-

- The Chief Executive, Nuclear Fuel Complex, Department of Atomic Energy, Post ECIL, Hyderabad.
- The Chief Administrative Officer, Nuclear Fuel Complex, Department of Atomic Energy, ECIL P.O., Hyderabad.
- 3. The Asst. Personnel Officer, Nuclear Fuel Complex, Department of Atomic Energy, Post ECIL, Hyderabad.
- The Employment Exchange Officer, Ranga Reddy District, Srinagar Colony, Hyderabad.
- 5. One copy to Mrs.N.Shoba, Advocate, CAT., Hyd.
- 6. One copy to Mr. V.Rajeshwar Rao, SC for RR 1 to 3, Adddl.CGSC. CAT., Hyd.

und.

- 7. One copy to Mr. P. Naveen Rao for R-4, CAT., Hyd.
- 8. One copy to Mr.853P M(J), CAT., Hyd.
- 9. One of py to be....

10. One duplicate.

srr

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CHECKED BY A PPRIOVED BY

IN THE CENTRAL ADMINISTRITIVE TRIBUNAL HYMERABAD BENCH HYDERABAD

THE HIN'BLE MR.B.RANGARADAN : M(A)

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THE HOW BLE MR. B. S. DAI PARAMESHWAR:

DATED: 28/1 98

TNaMDCUC/RAGED

M. A. /R. A / C. A. NO.

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3.A.NO. 1193 97

ADMITTED AND INTERIM DIRECTIONS ISSUED

HLLUWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DĮSMISSED AŞ WITHDRÁWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR

केन्द्रोय प्रशासनिक अंभिकरण Cantral Administrative Tribunal ब्रेंबल /DESPATCH

= 9 FEB 1998

हर्दराबाद न्यायपीठ HY ABAD BENCH